## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/45/IB/2017

IN

PETITION NUMBER

: CP/551/(IB)/2017

BKI

NAME OF THE PETITIONER(S)

:(CKPL)STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS LTD

**UNDER SECTION** 

: 7 RULE 4

S.No.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(99 529 51872)

Jor Petitioner. BKL Stulk PVI. H. Mr. Roy

## ORDER

Counsel for Applicant present. No representation on behalf of R.P. Matter is adjourned for the presence of the RP, failing which appropriate order will be passed. Put up on 12.02.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk